

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

23. C.P. 1014/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRICHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.07.2021**

NAME OF THE PARTIES: Amit Kumar Mehta

V/s

JM Ferro Alloys Private Limited

SECTION 213, 241, 242 & 244 OF COMPANIES ACT, 2013

ORDER

Mr. S.K. Jain, counsel appearing for the petitioner, Mr. Niranjana,
counsel appearing for the respondent are present through virtual
hearing. At the request of both sides, list this matter on 30.08.2021
high on board

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)